

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &  
IA NOS. 183, 184, 185 & 186 OF 2015 &  
IA NO. 1255 OF 2018**

**Dated: 12<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Niko Resources Ltd. .... Appellant(s)  
Versus  
Petroleum and Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar  
Mr. Tushar Bhardwaj  
Mr. Aditya Sandilya

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1  
  
Mr. Rajinder Kaul  
Ms. Sumiti Yadava for R-2

**ORDER**

As agreed by learned counsel appearing for both the parties, list the matter on **02.08.2019.**

**(B. N. Talukdar)  
Technical Member (P&NG)  
Bn/kt**

**(Justice Manjula Chellur)  
Chairperson**